

†[THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR):

(a) No, Sir.

(b) Does not arise.]

केन्द्रीय सरकार के कर्मचारियों के लिये हिन्दी शिक्षण-केन्द्र

\*४६७. श्री राम सहाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि १९५८-५९ में केन्द्रीय सरकार के कर्मचारियों के लिये जो नये ३६ हिन्दी शिक्षण केन्द्र खोलने का विचार था, उन में से अब तक कितने खोले गये हैं तथा वे किन किन स्थानों में खोले गये हैं और उनमें कितने कर्मचारी शिक्षा पा रहे हैं ?

†[HINDI TEACHING CENTRES FOR CENTRAL GOVERNMENT EMPLOYEES

\*467. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state how many Hindi Teaching Centres out of the 36 new centres which were proposed to be opened for Central Government employees during 1958-59 have since been opened and the places where they have been opened and the number of employees who are receiving training there?]

गृह-कार्य मंत्रालय के राज्य मंत्री (श्री बी० एन० दातार) : १९५८-५९ के दौरान अभी तक केवल एक नया सेन्टर कटनी में खोला गया है जिसमें १३० कर्मचारी शिक्षा पा रहे हैं ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Only one new Centre has been opened so far during 1958-59. This Centre is at Katni. There are 130 trainees.]

ONE-DAY TOKEN STRIKE BY BUILDING CONTRACTORS AT BHILAI STEEL PROJECT

\*468. SHRI NIRANJAN SINGH: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) whether the building contractors working in sectors I, II and III of the Bhilai Steel Project went on a one-day token strike on the 25th August, 1958, as a protest against non-payment of their bills; and

(b) if so, what was the unpaid amount and what are the reasons for withholding payment?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH):

(a) Certain contractors, who had been working in sectors I and X stopped work for a day on the 25th of August alleging delay in payment of bills

(b) Bills of the value of Rs. 98 lakhs have been paid and bills of the value of Rs. 4,84,000 are pending. These are final bills and are awaiting payment due to—

(a) material accounts and royalty accounts not being finalised by the contractors, and

(b) some of the bills not being signed by the contractors.

#### MULTI-PURPOSE SCHOOLS

\*469. SHRI JUGAL KISHORE: Will the Minister of EDUCATION be pleased to state the number of schools so far converted into multi-purpose schools in each State?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): A statement is laid on the Table of the Sahba.

#### STATEMENT

Number of Schools converted into multi-purpose schools in each State during 1957-58

State	No. of schools converted up to the end of 1957-58
Andhra Pradesh	42
Assam	17
Bihar	25
Bombay	143
Kerala	20
Madhya Pradesh	40
Madras	146

† [ ] English translation.